

(3)

Return of Assets and Liabilities on first appointment

18-5-2004

1. Name of the Govt. Servant in full (in block letters) SUSHIL K KREJA

2. Service to which he belongs Judicial Service.

3. Total length of service upto date. -- --

(i) in Non-gazetted rank

(ii) in Gazetted rank 01 day.

4. Present post held and place of posting. Additional District and Sessions Judge, Nahan.

5. Total annual income from all sources during the calendar year immediately preceding 1st January 04. About Rs.80,000/- by profession.
January 03 to Dec.03.

6. Declaration:

I hereby declare that the return enclosed namely Forms

I to V are complete, true and correct as on 18-5-2004

to the best of my knowledge and belief, in respect of

information due to be furnished by me under the provisions of

sub-rule(1) of Rule 18 of the Central Service(Conduct) Rules,

1964.

Dated: 26-4-2005.

Sushil K Kreja
(Sushil K Kreja)

Additional District & Sessions Judge,
Sirmaur District at Nahan, H. P.

FORM-I

Statement of immovable property on first appointment as on 48-5-2004
 (e.g. lands, house, shops other buildings etc.)

Sl. No.	Description of property.	Precise location (Name of District Division, Taluk and Village in which the property is situated and also its distinctive number etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property	Extent of interest	If not in own name. state in whose name held and his/her relationship, if any to the Govt. servant.
2.		3.	4.	5.	6.	7.

~~*****~~ NIL ~~*****~~

Name of acquisition.	How acquired (whether by purchase, mortgage, lease inheritance, gift or otherwise) and name with details of persons/person from whom acquired (address and connection of the Govt. servant, if any with the person/persons concerned).	Value of the property.	Particulars of sanction of prescribed authority, if any.	Total annual income from the property	Remarks.
8.	9.	10.	11.	12.	13.

~~*****~~ NIL ~~*****~~

(Sushil Kukreja)
 Additional District & Sessions Judge,
 Sirmaur District

FORM-II

Statement of liquid assets on first appointment as on 18-5-2004

(1) Cash and bank balances exceeding 3 months' emoluments.

(2) Deposits, loans, advances and investments (such as shares, securities, debentures etc.).

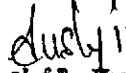
Sl.No.	Description.	Name and address of Company, Bank etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Govt. servant.	Annual income derived	Remarks
1.	2.	3.	4.	5.	6.	7.
1.	Saving Bank A/C 635301001486	ICICI Bank, The Mall Shimla	Rs.4,14,102.96	Own name	Simple interest as per bank Rules.	-
2.	Saving Bank A/c 0001150122445	State Bank of India, The Mall Shimla.	Rs.900.00	Own name	Simple interest as per bank Rules.	-
3.	Cash in Hand.	-- --	Rs.1,80,000/-.	--	--	-

Sushil
(Sushil Kukreja)
Additional District & Sessions Judge,
Birmaur District at Nahar, HP.

FORM-III

Statement of movable property on first appointment as on 18-5-2004

Sl.No.	Description of items.	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not, in own name, name and address of the person in whose name and his/her relationship with the Govt. servant.	How acquired with approximate date of acquisition.	Remarks
1.	2.	3.	4.	5.	6.
1.	Maruti 800 Car HP-03A-1848	Rs.85,000/-	Own name	Purchased in 1998.	-
2.	Computer	Rs.60,000/-	Own name	Purchased in 2000 after obtaining loan from State Bank of India, The Mall Shimla.	
3.	Refrigerator	Rs.15,000/-	Smt. Anju Kukreja, wife.	Purchased in 1999.	
4.	C.T.V.	Rs.15,000/-	-do-	-do-	
5.	Mobile Phone	Rs.12,000/-	Own name	Purchased in 2003.	
6.	Gold ornaments	Rs.2,00,000/-	Smt. Anju Kukreja, wife.	In the year 1999, gifted to my wife at the time of marriage by my in-laws and parents.	


 (Sushil Kukreja)
 Additional District & Sessions Judge,
 Sirmaur District at Nahar, HP.

FORM-IV

Statement of Provident Fund and Life Insurance Policy
on first appointment as on 18-5-2004

INSURANCE POLICIES

Sl.No.	Policy No. and date of policy.	Name of Insurance Co.	Sum insured/date of maturity.	Amount of annual premium
1.	2.	3.	4.	5.
1.	Policy No. 150727515 dated 28-3-2000.	L.I.C. of India.	Rs. 1 lac/ 28-3-2020.	Rs. 9,524/-

PROVIDENT FUNDS

Type of Provident Funds/GPF/CPF/ Account No. #	Closing balance as last reported by the Audit/ Accounts Officer alongwith date of such balance.	Contribution made subsequently.	Total	Remarks, if there is dispute regarding closing balance, the figures according to the Govt. servant should also be mentioned in this column.
6.	7.	8.	9.	10.

..... NIL

Sushil Kikreja
(Sushil Kikreja)
Additional District & Sessions Judge,
Sirmaur District at Nahan, HP.

FORM-V

Statement of Debts and other liabilities on first appointment

as on 18-5-2004.

Sl.No.	Amount.	Name and address of creditor.	Date of incurring liability.	Details of transactions.	Remarks
1.	2.	3.	4.	5.	6.
1.	19,938.40	State Bank of India, The Mall Shimla. Loan A/C No.01563122445.	August 2000.	Balance amount of loan obtained in the year 2000 for the purchase of Computer, to be repaid after 18-5-2004.	

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